

Seventeenth Loksabha

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Title: Introduction of the ASHA Workers (Regularisation of Service and Other Benefits) Bill, 2020.

SHRI N. K. PREMACHANDRAN (KOLLAM): Sir, I beg to move for leave to introduce a Bill to provide for regularization of the services of ASHA workers by conferring the status of permanent employee of the Government on them and for matters connected therewith.

HON. CHAIRPERSON: The question is:

“That leave be granted to introduce a Bill to provide for regularization of the services of ASHA workers by conferring the status of permanent employee of the Government on them and for matters connected therewith. ”

The motion was adopted.

SHRI N. K. PREMACHANDRAN : Sir, I introduce**the Bill.
